

For admission
adm 19.2.04

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19.2.04

For admission
adm 1 - 22.2.04

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22.2.04

For Admission Pl.

AP
12.3.04

Bench.

Order dated 30.01.04.

Call on 19.02.2004.

Member B

Member A

24.02.04.

Call on 15.03.04.

Vide Chairman AP

Member C

ORDER DATED 15.3.2004.

This Original Application has been filed by Smt. Sabitabala Mulherjee, Ex-EDBPM of Aharpada Branch Post Office being aggrieved by the order of the Respondents removing her from service vide Annexure-1. From the fact of this case it reveals that the applicant was put off duty on allegation of certain instances of misconduct when she was working as EDBPM, Aharpada BO and was proceeded against under rule-8 of the EDAs (Conduct and Service) Rules, 1964. Thereafter, she was removed from service upon against which she carried the matter on appeal to the competent authority but the competent authority did not consider her representation and upheld the decision of

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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

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the Disciplinary Authority. However, none appears on behalf of the Applicant; nor the Applicant is present in person. No request has also been made for an adjournment of this case. However, Mr. Bose, learned Senior Standing Counsel appearing for the Respondents is present. With his aid and assistance, we have perused the materials placed on record. As the applicant is not present to defend his case, this O.A. is disposed of being not pressed. No costs.

Send copies of this order to the Applicant in the address given in the O.A.

Sub
Vice-Chairman 15/3

Sub
Member(Official)

Copies of copy
may be sent to
the learned Mr. Bose
Bose.

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25.3.04,

Sub
b/24/3
S.O.D.

Pl. send a copy of order
of 15/3/04 to the applicant
by post as ordered.

Sub
25/3/04

PKM